

amenities for the welfare of miners; and

(c) the action taken by Government to implement the recommendations?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). After the meeting of the Committee on Safety in coal mines held on 9th September, 1976, three interim reports dealing with the following were submitted to the Government:—

- (a) Cases of water-logged/fire areas in 122 coal mines under BCCL, WCL and SCCL.
- (b) Amendment of the Mines Act.
- (c) Recommendations of the three conferences on Safety in Mines.

The report mentioned at (a) above has been accepted by the Government and the Companies are taking action to implement the recommendations. The report mentioned at (b) above has been considered by the Ministry of Energy and its suggestions sent to the Ministry of Labour to consider at the time of amending the Mines Act. As regards the report mentioned at (c) above, certain aspects of this matter are being further examined by the Committee.

Allegation against Satyajug

3976. DR. SUBRAMANIAM SWAMY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether he is aware of a report published in 'New Age' on October 30, 1977 an investigation carried out in 1975 against 'Satyajug', by the Registrar of Newspapers of India;

(b) the truth of this report; and

(c) if so, the action taken against 'Satyajug'?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) and (c). The charges published in "New Age" had been looked into by the Government earlier also. These investigations have not, however, clearly borne out the charges levelled against "Satyajug".

रानीगंज कोयला खानों के लिए कोयला ले जाया जाना

3977. श्री रामानन्द तिवारी : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) कोयला खानों के राष्ट्रीयकरण के बाद रानीगंज में प्रत्येक कोयला खान से कितनी मात्रा में कोयला निकाला गया तथा इनसे बाहर ले जाया गया और कोयला खान डिपो में कितनी मात्रा में कोयला है;

(ख) क्या कोयला खान डिपों में पड़े कोयला को मात्रा रजिस्टर में दर्ज की गई मात्रा के अनुसार है; और

(ग) यदि नहीं तो रजिस्टर में दर्ज की गई मात्रा और डिपो में पड़ी कोयले की मात्रा में अन्तर होने के क्या कारण हैं और इसके लिए जिम्मेवार व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्र) :

(क) से (ग). सूचना एकत्र की जा रही है और स 1 पटल पर रख दी जाएगी ।

Manufacturing of Soft Drink 'IMFLS' by Mohan Meakins Brewery Ltd.

3978. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) whether the erstwhile Government had allowed Mohan Meakins Brewery Ltd. and other associated breweries under SHRI Kapil Mohan